## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	For Hearing	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Raghuram Ordansi C. K. Nandakum	Respondents 1 to 3, 5	Sall!
	RAFEEVLLA SH 7259700201		Robertleybourt
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Representative of Chartered Accountant for petitioner is present. He has filed a etter issued by Shri Guruprasad Makam, a Chartered Accountant informing the Tribunal that he will appear for the petitioner in this case. Earlier, the counsel who had appeared for the petitioner submitted a memo withdrawing his appearance. This Tribunal ordered notice to the petitioners in view of the fact that their counsel had withdrawn appearance for them. Now, Shri Guruprasad Makan has addressed a letter to this Tribunal informing that he will appear for the petitioners. He is a Chartered Accountant. He is directed to appear before this Tribunal on 16.10.2017 and submit his arguments in IA 57/17 which is listed finally for hearing and no further adjournment will be given.

In case Shri Guruprasad Makan fails to appear on the next date of hearing, orders will be passed in accordance with the Rules.

List it on 16.10.2017.

MEMBER (J)